

In The Central Administrative Tribunal Jaipur Bench, Jaipur

AO./TA/MP No. 473/95

K.R. Normal Versus L.S.D.

Date of Order	Orders
22.11.2001	Mr. P.P. Mathur and applicant in person. None for the respondents. The Counsel for the applicant along with the applicant in person seek to withdraw the O.A with a liberty to file a fresh O.A if so advised. In view of the submissions made before us, we dispose of the O.A as withdrawn with the liberty to file a fresh O.A, if so advised. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (S. K. AGARWAL) Judicial Member

Revised copy by
S.K. Mathur
29/11/01

Revised
copy by
S.K. Mathur
for
P.P. Mathur
adv
on 29/11/01